4. Muzaffarpur	16.04.1981
Karnataka	
5. Bangalore	since 1988
6. Gulbarga	-do-
7. Hubli-Dharwar	-do-
8. Mangalore	-do-
9. Mysore	-do-
10. Belgaum	-do-
Madhya Pradesh	
11. Bhopal	27.03.1987
12. Bilaspur	since 1987
13. Burhanpur	since 1987
<ul><li>14. Dewas</li><li>15. Durg</li></ul>	since 1982
15. Durg	since 1987
16. Gwalior	since 1988
17. Indore	27.03.1987
18. Jabalpore	29.04.1986
19. Katni 20. Khandwa	01.01.1981
20. Khandwa	01.01.1981
21. Raipur	since 1984
22. Ratlam	01.01.1981
23. Rewa	01.01.1981
24. Rajnandgaon	since 1984
<ul><li>25. Sagar</li><li>26. Satna</li></ul>	since 1987
	26.01.1981
27. Ujjain	since 1980
Maharashtra	
28. Amravati	15.03.1983
29. Kalyan	01.10.1983
30. Nasik	07.11.1982
Punjab	
31. Amritsar	01.04.1977
32. Jallandhar	01.04.1977
33. Ludhiana	01.04.1977
Tamil Nadu	
34. Coimbatore	01.05.1981
35. Madras	01.12.1973
36. Madurai	27.07.1984

# Double Link Work between Guntakal and Renigunta

- 464. DR. NARREDDY THULASI REDDY: Will the Minister of RAILWAYS be pleased to state:
- (a) when the double track between Guntakal and Renigunta was started;
- (b) what are the reasons for the inordinate delay in completion of the above double line work; and

(c) by when it is likely to be completed?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) to (c) Patch Doubling of 116.5 km out of a 308 km section from Guntakal to Renigunta was approved in 1972-73 and 1973-74 and work started soon after. The work has since been completed in phases. The progress was commensurate with allocation of resources. There is no proposal at present for doubling remaining section as the available line capacity is sufficient for the existing level of traffic.

#### Miners trapped in the Eastern Coal Fields

### 465. SHRI RAJNI RANJAN SAHU: SHRIMATI SUDHA VIJAY JOSHI:

Will the Minister of LABOUR be pleased to state:

- (a) whether a portion of the Eastern Coal Fields, Mahavir Colliery caved in on the 14th November, 1989;
- (b) if so, how many were trapped thereunder; were rescued and how many perished in the accident;
- (c) whether the reasons for the accident have been ascertained; and
- (d) if so, the steps being taken to avert such accidents in future?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PAS-WAN): (a) to (d) An accident occurred at 4.00 A.M. on November 13, 1989 in the Mahavir Colliery of M/s. Eastern Coal Fields Ltd. as a result of inrush of water from an abandoned shaft connected to upper seam which were water-logged, into a seam where development work was in progress. Out of 220 persons working in that seam, all but 71 could come out through a working shaft before water accumulated there and made it unusable. The trapped persons took shelter in the rise side of the workings and conveyed their position by telephone. A bore hole was drilled from the surface and food and

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essential supplies were sent to them from the early morning of November 14. A large diameter bore hole was drilled and 65 trapped persons were brought out in a capsule fabricated by the company by the morning of November 16. Search parties were sent subsequently through the bore hole to locate the remaining six persons but were unsuccessful. Following the de-watering of the working shaft, the bodies of these persons were recovered, the body of the sixth person being found on December 23, 1989.

2. Officials of the Directorate General of Mines Safety are conducting statutory inquiry into the accident. The Coal India Ltd. has also constituted a Committee of Experts to look into the circumstances of the accident and to suggest measures to prevent recurrence of such accidents.

#### Long-term Land Use Plan

466. SHRI YASHWANT SINHA: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether a long-term land use plan for the next 50 years or so, for the whole country, clearly ear-making specific areas for specific use, exists;
- (b) if not, whether Government propose to prepare such a plan; if so, by when; and
- (c) if not, what are the reasons therefor?

THE DEPUTY PRIME MINISTER AND THE MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) No, Sir.

(b) and (c). The responsibility for preparation of land use plans vests with the State Governments. Several State Governments have constituted State Land Use Boards for this purpose.

#### **Extension of ESI facilities**

- 467. SHRI M.A. BABY: Will the Minister of LABOUR be pleased to state:
- (a) whether the E.S.I, facilities would be extended to any new section of workers; and
  - (b) if so, the details thereof?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PAS-WAN): (a) and (b) There is no proposal to extend the ESI Scheme to any new section of workers, as such. However, according to the phased programme for extension of the scheme drawn up by the ESI Corporation, in consultation with the State Government, the scheme is -proposed to be extended to 50 new industrial centres covering about 84,000 workers in the existing coverable sections of workers during the current financial year.

## Railway Safety Commissioner's Report on Peruman Railway tragedy

- 468. SHRI M.A. BABY: Will the Minister of RAILWAYS be pleased to state:
- (a) whether an expert committee has started reviewing the report submitted by the Railway Safety Commissioner on Peruman Railway tragedy;
- (b) if so, at what stage the process is at present;
- (c) if the process is over, what arc the findings; and
- (d) what action Government propose to take in this regard?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) to (d). The Committee has held a number of sittings and is expected to submit its findings shortly.